

**GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT:: JUDICIAL BRANCH
DISPUR, GUWAHATI-6**

**ORDERS BY THE GOVERNOR
NOTIFICATION**

Dated Dispur, the 25th January, 2018

No. JDJ/22/2018-ESTT-JUDI/13: On the recommendation of the Hon'ble Gauhati High Court communicated by the Registrar General, Gauhati High Court, vide letter No.HC.VII-174/2014/207/A, dated 18-01-2018, the Governor of Assam is pleased to appoint the following Officers in Grade-I of the Assam Judicial Service, in usual scale of pay per month plus other allowances as admissible under the Rules, with immediate effect.

1. Shri Jogeswar Bora, Secretary, District Legal Services Authority, Jorhat
2. Shri Sanjay Hazarika, Civil Judge & Asstt. Sessions Judge, Goalpara
3. Shri Nogen Senabaya Deori, Civil Judge & Asstt. Sessions Judge, Hailakandi
4. Shri Paban Chandra Kalita, Chief Judicial Magistrate, Dhemaji
5. Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
6. Shri Manash Barua, Civil Judge & Asstt. Sessions Judge, Nalbari
7. Shri Utpal Rajkhowa, Secretary, District Legal Services Authority, Darrang, Mangaldoi
8. Smti Mallika Dutta, Chief Judicial Magistrate, Dibrugarh
9. Smti Nirmali Talukdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati
10. Shri Syed Imdadur Rahman, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
11. Shri Dipankar Bora, Civil Judge & Asstt. Sessions Judge, Barpeta
12. Smti Moushumi De, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
13. Shri Naimuddin Ahmed, Chief Judicial Magistrate, Nalbari
14. Shri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Jorhat
15. Smti Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon
16. Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta

Sd/- S.K. Sharma

L.R. -cum-Commissioner & Secretary to the Govt. of Assam
Judicial Department

Memo No. JDJ/22/2018-ESTT-JUDI/13-A

Dated Dispur, the 25th January, 2018

Copy forwarded for information and necessary action:

1. The Principal Accountant General (A&E), Assam, Beltola, Ghy.-29.
2. The Registrar General, Gauhati High Court, Guwahati, with reference to his letter No.HC.VII-174/2014/207/A dtd. 18.01.2018.
3. The District & Sessions Judge, Jorhat/ Goalpara/ Hailakandi/ Dhemaji/ Kamrup, Amingaon/Nalbari/Darrang, Mangaldai/Dibrugarh/Kamrup(M), Guwahati/Barpeta/Cachar, Silchar/Nagaon
4. The Principal Judge, Family Court No.1, Kamrup(M), Guwahati
5. Shri Jogeswar Bora, Secretary, District Legal Services Authority, Jorhat
6. Shri Sanjay Hazarika, Civil Judge & Asstt. Sessions Judge, Goalpara
7. Shri Nogen Senabaya Deori, Civil Judge & Asstt. Sessions Judge, Hailakandi
8. Shri Paban Chandra Kalita, Chief Judicial Magistrate, Dhemaji
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19. Smti Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon
20. Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta
21. The P.S. to the Principal Secretary to the Hon'ble Chief Minister, Assam.
22. The Deputy Secretary to the Govt. of Assam, Finance (EC-III) Department, Dispur, Guwahati-6.
23. The Director, Assam Govt. Press, Bamunimaidam, Guwahati-21, for publication of the Notification in the Assam Gazette.

By Order etc.,

Rapeal Bora
25-1-18

Deputy Secretary to the Govt. of Assam,
Judicial Department